

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

Application No.....of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>23-9-94</u> Rel on behalf of MR <u>Ch</u> 4/10/94 Recd 4/10	MA 487/94 Miss Anurupri Veema - Brief-holder for Mr. R.N. Mathur - Counsel for the applicant Mr. Manish Bhendari - Counsel for the respondents Heard the learned counsel for the parties. The application is accepted. The Instead of Hiralal Sen, the name be read as Hira Lal Meena in the judgement. The MA stands disposed of accordingly. (Usha Sen) MA (D.L. Mehta) V.C.